

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 352 of 2018

IN THE MATTER OF:

**Regional Director, Southern Region,
MCA, Chennai & Anr.**

...Appellants

Vs

Real Image LLP, Chennai & Anr.

... Respondents

Present:

Appellants: Mr. Ripu Daman Bhardwaj, CGSC with Mr. Rajneesh Kumar Singh, Dy. Director (RDSD).

Respondents: Mr. Goutham Shivshankar and Mr. Shantanu Singh, Advocates.

ORDER

30.08.2019: Further arguments were advanced by learned counsel appearing on behalf of the Appellants. Hearing remained inconclusive.

Post the appeal for arguments on **23rd September, 2019 at 12:00 Noon.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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